

BUSINESS ADVISORY COMMITTEE

(Ninth Lok Sabha)

ELEVENTH REPORT

(Presented on 16-5-1990)

The Business Advisory Committee held a sitting on Wednesday, the 16th May, 1990.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

(1) The Legislative Councils Bill, 1990, as passed by Rajya Sabha. 3 hours

(Consideration and passing)

(2) The Constitution (Scheduled Castes) Orders (Amendment) Bill, 1990, as passed by Rajya Sabha. 3 hours

(Consideration and passing)

(3) The Finance Bill, 1990.

(Consideration and passing)

To be passed
on Thursday,
the 17th May,
1990.

(Finance Minister
to reply at 6 PM)

3. Re-considering the earlier decision, the Committee also recommend that discussion under Rule 193 on the situation arising out of the reported activities of LTTE in Tamil Nadu may be taken up at 4 P.M. on Wednesday, the 23rd May, 1990.

NEW DELHI;
May 16, 1990
Vaisakha 26, 1912 (Saka)

RABI RAY
Chairman,
Business Advisory Committee.